

**Monitoring Brahmaputra water flow**

1350. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of WATER RESOURCES, RIVER, DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that Government of China has formally agreed to allow Indian Hydrological experts to conduct study tours in Tibet territory to monitor the water flow on the upper reaches of Brahmaputra;

(b) if so, the details thereof; and

(c) the details of other MoUs entered into between the countries to extend mutual cooperation on trans-boundary rivers?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The agreement between India and China includes a provision that, in order to ensure normal provision of hydrological information, if necessary, after mutual consultation through diplomatic channel, the parties may dispatch hydrological experts to each other's country to conduct study tour according to the principle of reciprocity.

(c) India and China have signed a Memorandum of Understanding (MoU) on Provision of Hydrological Information in respect of three stations namely Nugesha, Yangcun and Nuxia on Yarlung Zangbu/Brahmaputra river in flood season in January 2002 which was renewed in June 2008 and in May 2013 for next five years. Similarly, another MoU for the provision of similar data by China to India during the flood season in respect of one station namely Tsada on Langquenzangbo/Sutlej River was signed in April 2005 and was renewed in December 2010 for next five years.

Further, both sides also signed a separate MoU on Strengthening Cooperation on Trans-Border Rivers on 23rd October 2013.

**Sharing of water in Rajasthan**

†1351. SHRI ASHK ALI TAK: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the States having dispute with Rajasthan in the matter of inter-State water share;

(b) the details of volume of water in cusecs, Rajasthan used to get from the concerned States and the volume of water it is getting, at present; and

(c) the details of efforts made by the Central Government for settling the disputes during 2013-14?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) The details are given in the Statement (*See below*).

---

†Original notice of the question was received in Hindi.

***Statement***

Name of the States	Quantity of water (Cusec) Rajasthan used to get		Quantity of water (Cusec) being received by Rajasthan now (2013-14)	Efforts made by Central Government for settling of dispute during 2013-14
	2011-12	2012-13		
UP and Haryana regarding Yamuna Waters #	88.9	193.7	199.4	In the 44th and 45th meeting of Upper Yamuna River Board (UYRB) held in July, 2013 and January, 2014, respectively, it was decided that UYRB will discuss the matter of establishing Gauge and Discharge sites at Hindon Cut and Agra/Gurgaon canal with Chief Engineer, Central Water Commission, so that the due share of Rajasthan may be released.
Punjab and Haryana for Sutlej Waters*	1750.096	1607.823	1770.816	The issue lies in the domain of Bhakra Beas Management Board.
Punjab and Haryana for Ravi Beas Waters*	10836.23	10251.95	10989.56	\$

# From July to June

\* From 21st May to 20th May

\$. The matter is sub-judice in Apex Court.

**Decline in water storage**

1352. SHRI S. THANGAVELU: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that, according to the Central Water Commission (CWC), all India storage of water decreased from 61.78 BCM on April 3, 2014 to 51.13 BCM on May 1, 2014;

(b) whether it is also a fact that the declining storage would also impact drinking water supplies and hydro power generation; and